

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 835 of 2020

IN THE MATTER OF:

The Alternate Fuels

...Appellant

Vs

JBF Petrochemicals Ltd.

....Respondent

Present:

**For Appellant: Mr. Pulkit Tare, Mr. Mohan, Mr. Mohit Kr. Bafna
and Mr. Abhishek Baid, Advocates.**

**For Respondent: Mr. Shikhil Suri, Mr. Shiv Kumar Suri, Ms. Nikita
Thapar and Ms. Prerna Wagh, Advocates.**

ORDER
(Through Virtual Mode)

18.11.2020: Shri Shikhil Suri, Advocate representing the Respondent seeks a brief adjournment to enable him to file reply affidavit of Respondent within two days. Prayer is allowed. Advance copy thereof may be provided to learned counsel for the Appellant, who may file rejoinder thereto within two weeks thereof.

List the appeal 'for admission (after notice)' on **7th January, 2021.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

am/gc